

Major

Medium

- (1) Kabini
- (2) Harangi
- (3) Hemavathy
- (4) KRS Right Bank Varuna Canal.

- (1) Surarnavathy
- (2) Arkavathy
- (3) Naddur Amanikere
- (4) Iggalur Anicut
- (5) Chiklihole
- (6) Uduthorehalla

(b) The modernisation of Cauvery Delta Project is tentatively included in the pipeline of projects for World Bank assistance during the fiscal year 1984.

(c) In the Understanding reached in August, 1976 among States of Karnataka, Kerala and Tamil Nadu with regard to the use and development of Cauvery waters, it was also envisaged to constitute the Cauvery Valley Authority. A number of meetings were thereafter convened at technical level as well as at Chief Ministers level to ratify the 1976 understanding; but no settlement could be arrived at. In the last meeting held in December, 1980, it was agreed that the States might suggest amendments and modifications in the 1976 understanding and the approach adopted therein, after which another meeting of Chief Ministers would be convened.

Seniority list of Female P.G.Ts.

6450. SHRI M. S. K. SATHIYENDRAN. Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the Delhi Administration had appointed 97 female PGTs in the scale of Rs. 775—Rs. 1000 on substantive basis with effect from 5th September, 1971.

(b) whether any seniority list of this category has so far been finalised and issued; if not, the reasons therefor;

(c) whether it is a fact that any subsequent revision/finalisation of seniority list in the lower scale of

Rs. 550—Rs. 900 will not affect those who had relinquished its lien on 5th September, 1971;

(d) whether it is also a fact that some of the officiating female PGTs who are neither confirmed in scale Rs. 500—Rs. 900 nor in scale Rs. 775—Rs. 1000 or confirmed in scale Rs. 550—Rs. 900 only are being now sought to be treated as senior to those already appointed on substantive basis in 1971; and

(e) if so, under what rules this is being done?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) and (c) The Delhi Administration have reported that the rules regulating seniority envisage a single list of appointees to a group of posts created for work of the same nature. Whether appointed to the selection grade or not, such appointees continued to be in the same group and are subject to the operation of the relevant rules relating to seniority. The seniority list of PGT (Female) has been finalised;

(d) and (e) The seniority list of PGT (Female) was revised in accordance with a judgement of the Delhi High Court.